

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 336 OF 2018 &
IA NO. 1624 OF 2018

Dated: 22nd November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Noida Power Company Limited

.... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Vishal Gupta
Mr. Abhishek Raj

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Sunil Kumar Rai
Mr. Altaf Mansoor for R-2/Caveator

Mr. Rahul Srivastava for R-3

Mr. Neeraj Kumar Jain, Sr.Adv.
Mr. Vivek Narayan Sharma
Ms. Mohika Jain for R-4 & 5

ORDER

Learned counsel, Mr. Rahul Srivastava appeared on behalf of Respondent No.3.

Relist the matter on **04.12.2018**, as agreed by the learned counsel appearing for the both the parties. In the meanwhile, learned counsel appearing for Respondent No.2 is directed to file his submissions by way of affidavit.

(S.D. Dubey)
Technical Member
pr/js

(Justice N.K. Patil)
Judicial Member